

**HIGH COURT OF JAMMU AND KASHMIR  
(Office of the Registrar General at Srinagar)**

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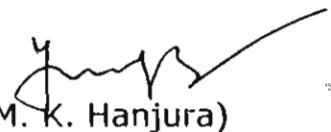
**ORDER**

**No: 190**

**Dated: 20.05.2016**

Sh. Kishore Kumar, District and Sessions Judge, presently posted as 3<sup>rd</sup> Additional District and Sessions Judge (TADA), Jammu, is hereby placed in the Selection Grade of the Jammu and Kashmir Higher Judicial Service, i.e. Rs. 57700-1230-58930-1380-67210-1540-70290, with effect from 01.04.2016.

BY ORDER

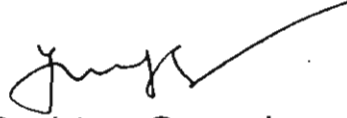
  
(M. K. Hanjura)  
Registrar General

**Dated: 20.05.2016**

**No: 6674-91/9.S**

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
.....for Information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Commissioner/Secretary to Govt., Deptt. of LJ&PA, Civil Secretariat, Srinagar,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,  
.....for information.
6. Sh. Kishore Kumar, 3<sup>rd</sup> Addl. District & Sessions Judge (TADA), Jammu,
7. Chief Accounts Officer, High Court of J&K, Srinagar,  
.....for information & necessary action.
8. Incharge NIC, High Court of J&K, Jammu/Srinagar, for uploading the same on High Court Website.
9. Office file

  
Registrar General